



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Apr/202324/2

DATED: 28/04/2023

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Apr/202324/2 dated 28/04/2023 of Norms Committee - I for the year 2023-24 was held on 28/04/2023 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, DO	DHI

2	Shri Rahul Bhardwaj, AD	MSME
3	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
5	Shri S.K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

S.No.	Name and Designation	Department
1	Shri Santosh Kumar Dubey, Dy.DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	FINEPAC STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000728AM21
RA File Number	318304000098 AM21
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents against AA No. 3110067928 dated 20.11.2020. Further, no record has been found against AA No. 3110067928 dated 20.11.2020 on BO Portal. Therefore, the Committee decided to seek the details of the case from concerned division, applicant and concerned RA. Thereafter, the case may be examined as per procedure. Case is deferred.	

Case No.	2 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000120AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has not submitted complete documents. Further, it is not clear as to for which license the application for fixation of norms has been filed. Therefore, the committee decided to seek complete documents/information from the applicant in respect of the case to process the case further. Case stands deferred.	

Case No.	3 / NC/1/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000179AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has not submitted complete documents. Further, it is not clear as to for which license the application for fixation of norms has been filed. Therefore, the committee decided to seek complete documents/information from the applicant in respect of the case to process the case further. Case stands deferred.	

Case No.	4 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	NIEHOFF OF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004916AM23
RA File Number	NA
Licence No and Date	0910068878/null
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 20.01.2023 followed by several reminders were issued to the applicant for providing certain information on DGFT Portal. However, no reply has been received from the applicant. Therefore, the Committee decided to wait for the requisite information for 15days. Case is deferred.	

Case No.	5 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	NIEHOFF OF INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00004949AM23
RA File Number	NA
Licence No and Date	0910069020/null
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 20.01.2023 followed by several reminders were issued to the applicant for providing certain information on DGFT Portal. However, no reply has been received from the applicant. Therefore, the Committee decided to wait for the requisite information for 15days. Case is deferred.	

Case No.	6 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000116AM24
RA File Number	092404000074 AM14
Licence No and Date	0910056105/23/05/2013
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a review case filed by the applicant. The Committee decided to refer the case to concerned TE. Case is deferred.	

Case No.	7 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004592AM23
RA File Number	072404000428 AM14
Licence No and Date	0710102649/06/03/2014
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to **refer the case to concerned Consultant (SKB) through email also.**

Case is deferred.

Case No.	8 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00197084AM22
RA File Number	082404000396 AM15
Licence No and Date	0810134481/03/02/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000455AM19
RA File Number	072404000133 AM17
Licence No and Date	0710110107/15/07/2016
Norms Committee Decision:	
Case deferred for comments of Special Committee.	

Case No.	10 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM REVIW00004640AM23
RA File Number	072404000144 AM17
Licence No and Date	0710110190/29/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00004641AM23
RA File Number	072404000254 AM17
Licence No and Date	0710110669/18/11/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00006718AM23
RA File Number	052304000043 AM18
Licence No and Date	0510402563/16/05/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents from the applicant:	
i. There are two export product, since export item No. 2 is extra thick, provide separate Net weight of Rubber compound per piece without wastage in each of export product.	

- ii. Justification of 15% wastage claimed,
- iii. Separate quantity of CI and Aluminium shell in import.

Case stands deferred.

Case No.	13 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00006722AM23
RA File Number	052304000156 AM18
Licence No and Date	0510403501/25/07/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000567AM19
RA File Number	072404000207 AM18
Licence No and Date	0710112362/07/11/2017
Norms Committee Decision:	
Case deferred for comments of Special Committee.	

Case No.	15 / NC/1/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00006720AM23
RA File Number	052304000421 AM18
Licence No and Date	0510405475/31/01/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00002225AM23
RA File Number	072404000141 AM19
Licence No and Date	0710113806/03/09/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to MSME for examination and comments.	
Case is deferred.	

Case No.	17 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00006481AM23
RA File Number	072404000195 AM19
Licence No and Date	0710114143/19/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003247AM23
RA File Number	052404000529 AM19
Licence No and Date	0510409056/26/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000636AM19
RA File Number	072404000240 AM19
Licence No and Date	0710114398/11/01/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003270AM23
RA File Number	052404000033 AM20
Licence No and Date	0510410376/25/04/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 27.04.2023, as under :

Sl. No.	Item of Export	Qty.	Item of Import	Qty of import item may be allowed against the export.
1	Silencers (mufflers) and exhaust pipes; parts thereof- S-RING SRC:- 160820801105E (2014 KGS = 25180 Nos.)	25180 Nos	COLD ROLLED STAINLESS STEEL COILS, GRADE - S43932/1.4509, 2B, 1.20 MM X 1500	7698.21 Kg inclusive of 282.23 % wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof- SRING DPF SLIP,PART No.160820807107 (1905 KGS = 23810 Nos.)	23810 Nos	COLD ROLLED STAINLESS STEEL COILS, GRADE - S43932/1.4509, 2B, 1.20 MM X 1500	7640.9 Kg inclusive of 301.1 % wastage on the net weight of the export product.
3	Silencers (mufflers) and exhaust pipes; parts thereof- BRACKET part No.1121623440960BKT (8004kg = 59589 Nos)	59589 Nos	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE- S43932/ 1.4509, 2B, 2.00 MM X 1500	5162.99 Kg inclusive of 545.37 % wastage on the net weight of the export product.
4	Silencers (mufflers) and exhaust pipes; parts thereof- BRACKET, Part No. 1112512403900A/ 82189062/ 1112512403900 C (7397kg= 51724Nos)	51724 Nos	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE- S43932/ 1.4509, 2B, 2.00 MM X 1500	8631.44 Kg inclusive of 16.69 % wastage on the net weight of the export product.
5	Silencers (mufflers) and exhaust pipes; parts thereof- BRACKET Part No. 2315812X (11954kg= 56122Nos)	56122Nos	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE- S43932/ 1.4509, 2B, 2.00 MM X 1500	5370.66 Kg inclusive of 349.43 % wastage on the net weight of the export product.
6	Silencers (mufflers) and exhaust pipes; parts thereof- BRACKET BOSS, , Part No. 82204745/82258363) (16059kg= 116525Nos	116525 Nos	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE - S43932/ 1.4509, 2B, 1.50 MM X 1500	13885.38 Kg inclusive of 765.13 % wastage on the net weight of the export product.
7	Silencers (mufflers) and exhaust pipes; parts thereof- STOP RING DPF, Part No.1625116804000A (465 KGS = 3879 Nos.)	3879 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE- S43932 / 1.4509, 2B, 3.00 MM X 1500	4986.86 Kg inclusive of 972.44 % wastage on the net weight of the export product.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

8	Silencers (mufflers) and exhaust pipes; parts thereof- BRACKET ASSEMBLY CANNING LOWER, Part No.1625116804000A (3025 KGS = 16713 Nos.)	16713 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE-S43932 / 1.4509, 2B, 3.00 MM X 1500	4435.86 Kg inclusive of 46.64 % wastage on the net weight of the export product.
9	Silencers (mufflers) and exhaust pipes; parts thereof- BRACKET ,Part No.1583413X (3545 KGS = 20979 Nos.)	20979 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE-S43932 / 1.4509, 2B, 3.00 MM X 1500	4709.25 Kg inclusive of 32.84 % wastage on the net weight of the export product.
10	Silencers (mufflers) and exhaust pipes; parts thereof- BRACKET ,Part No.1583706X (3750 KGS = 31250 Nos.)	31250 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE-S43932 / 1.4509, 2B, 3.00 MM X 1500	4817.03 Kg inclusive of 28.45 % wastage on the net weight of the export product.
11	Silencers (mufflers) and exhaust pipes; parts thereof- BAFFLE ,Part No.1605943-A (4725 KGS = 1766 Nos.)	1766 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE - 439Ti1/1.4509, 2B, 1.50 MM X 1500	6278.13 Kg inclusive of 32.87 % wastage on the net weight of the export product.
12	Silencers (mufflers) and exhaust pipes; parts thereof- INNER END PLATE PERF ,Part No.1606021-A (3849 KGS = 1455 Nos.)	1455 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE - 439Ti1/1.4509, 2B, 1.50 MM X 1500	4869.09 Kg inclusive of 26.5 % wastage on the net weight of the export product.
13	Silencers (mufflers) and exhaust pipes; parts thereof- CONE DPF OUTLET HALF SHELL BOSS SIDE ,Part No.1152001332002C (1267 KGS = 6033 Nos.)	6033 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE - 439Ti1/1.4509, 2B, 1.50 MM X 1500	2563.09 Kg inclusive of 102.3 % wastage on the net weight of the export product.
14	Silencers (mufflers) and exhaust pipes; parts thereof- BAFFLE END OUTLET, Part No.1605774 A (1078 KGS = 1842 Nos.)	1842 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE - 439Ti1/1.4509, 2B, 1.50 MM X 1500	2463.72 Kg inclusive of 128.55 % wastage on the net weight of the export product.
15	Silencers (mufflers) and exhaust pipes; parts thereof- SUPPORT S/A EXHAUST PIPE, Part No.82211976 (1056 KGS = 11111 Nos.)	11111 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE - 439Ti1/1.4509, 2B, 1.50 MM X 1500	1503.68 Kg inclusive of 42.39 % wastage on the net weight of the export product.
16	Silencers (mufflers) and exhaust pipes; parts thereof- LUXER BRACKET, Part No.82211978 (1056 KGS = 11111 Nos.)	11111 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE - 439Ti1/1.4509, 2B, 1.50 MM X 1500	1503.68 Kg inclusive of 42.39 % wastage on the net weight of the export product.

Signature Not Verified

Digitally Signed.
 Name: Santosh Kumar Dubey(Deputy DGFT)
 Date: 02-Jun-2023 18:55:21
 Reason: santosh.dubey@nic.in
 Location: DGFT(HQ)

Note: The grade of the imported Stainless Steel sheet and thickness thereof should be matched with the grade and thickness of the stainless steel sheet going in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	21 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003350AM23
RA File Number	052404000762 AM19
Licence No and Date	0510410518/08/05/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 27.04.2023, as under :

Sl. No.	Item of Export	Qty.	Item of Import	Qty of import item may be allowed against the export.
1	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: ROD SUPPORT NO.2, PART No:- 82190752-A (9563.170 KG = 48544 Nos.)	48544 Nos.	STAINLESS STEEL WIRE SUS 430MT-160,Q 12.00MM COIL	9931.66 Kg inclusive of 3.85 % wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: SUPPORT EXHAUST PIPE NO-1,PART No.82190008-A (9457.320 KG = 77519 Nos.)	77519 Nos.	STAINLESS STEEL WIRE SUS 430MT-160,Q 12.00MM COIL	9915.10 Kg inclusive of 4.84 % wastage on the net weight of the export product.
3	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: ROD EXHAUST PIPE, Part No.82190758-A	2944118 Nos.	STAINLESS STEEL WIRE SUS 430MT-160,Q 8.00MM COIL	9493.83 Kg inclusive of 40.34 % wastage on the net weight of the export product.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

	(6764.737 KG = 2944118 Nos.)			
4	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSEMBLY,Part No. 82495326/82449832 (7480.916 KG = 106870 Nos.)	106870 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti1 2B 2.00MM X 1500	12980.07 Kg inclusive of 73.51 % wastage on the net weight of the export product.
5	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET, Part No.82211973 (82197338) (8750.00 KG = 125000 Nos.)	125000 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti1 2B 2.00MM X 1500	13178.62 Kg inclusive of 50.61 % wastage on the net weight of the export product.
6	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET, Part No.1121623440960 (26679.850 KG = 197628 Nos.)	197628 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti1 2B 2.00MM X 1500	46351.48 Kg inclusive of 73.73 % wastage on the net weight of the export product.
7	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET Part No.1112512403900A/ 1112512403900C /82189062 (24655.180 KG = 172414 Nos.)	172414 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti1 2B 2.00MM X 1500	46034.71 Kg inclusive of 86.71 % wastage on the net weight of the export product.
8	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET,Part No.2315812X (34775.445 KG = 163265 Nos.)	163265 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti2 2B 1.50MM X 1500	39182.60 Kg inclusive of 12.67 % wastage on the net weight of the export product.
9	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSEMBLY RIGHT, Part No.82204745/82258363 (34775.445 KG = 338983 Nos.)	338983 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti2 2B 1.50MM X 1500	39182.60 Kg inclusive of 12.67 % wastage on the net weight of the export product.
10	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSEMBLY, Part No.82430270 (6896.550 KG = 459770 Nos.)	459770 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti1 2B 1.20MM X 1500	34820.84 Kg inclusive of 404.90 % wastage on the net weight of the export product.
11	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: Inlet Pipe Re- Inforcement Part No 1608208331010 H	800000 Nos.	STAINLESS STEEL COILS, COLD ROLLED GRADE 439Ti1 2B	35368.97 Kg inclusive of 240.09 % wastage on the net weight of the export

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.k.dubey@nic.in
Location: DGFT(HQ)

	(10400.00 KG = 800000 Nos.)		1.20MM X 1500	product.
Note: The grade of the imported Stainless Steel sheet and thickness thereof should be matched with the grade and thickness of the stainless steel sheet going in the export product. RA concerned may take suitable consequential action accordingly.				

Case No.	22 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000137AM23
RA File Number	039504000574 AM20
Licence No and Date	0310831568/16/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003271AM23
RA File Number	052404000338 AM20
Licence No and Date	0510411950/25/09/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 27.04.2023, as under :	

Sl. No	Item of Export	Qty	Item of Import	Qty may be allowed
1	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: S.RING SRC, Part No. 160820801105F (2374 KGS = 29676 Nos.)	29676 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 1.20 MM X 1500, COLD ROLLED FINISH 2B	9534.52 Kg inclusive of 301.62 % wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: S.RING SRC, Part No. 160820807107E (2245 KGS = 28061 Nos.)	28061 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 1.20 MM X 1500, COLD ROLLED FINISH 2B	9470.91 Kg inclusive of 321.87 % wastage on the net weight of the export product.
3	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: ASSY,INNER SHELLS, Part No. 82522225 (2029 KGS = 4412 Nos.)	4412 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 1.20 MM X 1500, COLD ROLLED FINISH 2B	2521.20 Kg inclusive of 24.26 % wastage on the net weight of the export product.
4	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: S.RING SRC, Part No.1121623330040 (3806 KGS = 14925 Nos.)	14925 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 1.20 MM X 1500, COLD ROLLED FINISH 2B	4918.15 Kg inclusive of 29.22 % wastage on the net weight of the export product.
5	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: UPPER SHEEL INLET CONE, Part No.11216233320A/1121623332020B (2692 KGS = 5607 Nos.)	5607 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 1.20 MM X 1500, COLD ROLLED FINISH 2B	4368.84 Kg inclusive of 62.29 % wastage on the net weight of the export product.
6	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: ASSEMBLY INNER SHEEL, Part No.82563073 (5359 KGS = 7098 Nos.)	7098 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1,1.50 MM X 1500, COLD ROLLED FINISH 2B	7204.64 Kg inclusive of 34.44 % wastage on the net weight of the export product.
7	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: UPPER SHEEL INLET CONE, Part No.11216233320A/1121623332020B	11029 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1,1.50 MM X 1500, COLD ROLLED FINISH 2B	10540.43 Kg inclusive of 76.97 % wastage on the net weight of the export product.

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Digitally Signed.
 Name: Santosh Kumar Dubey(
 Deputy DGFT)
 Date: 02-Jun-2023 18:55:21
 Reason: santosh.dubey@nic.in
 Location: DGFT(HQ)

	(5956 KGS = 11029 Nos.)			
8	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET SHEET CONSOLE, Part No.82395399 (4724 KGS = 94488 Nos.)	94488 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 2.00 MM X 1500, COLD ROLLED FINISH 2B	8412.23 Kg inclusive of 78.07 % wastage on the net weight of the export product.
9	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSY DAMPER, Part No.1121613919000A (9778 KGS = 88889 Nos.)	88889 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 2.00 MM X 1500, COLD ROLLED FINISH 2B	10904.34 Kg inclusive of 11.52 % wastage on the net weight of the export product.
10	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET INLET PIPE, Part No.1121623420900C (4898 KGS = 40816 Nos.)	40816 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 2.50 MM X 1500, COLD ROLLED FINISH 2B	8498.03 Kg inclusive of 73.50 % wastage on the net weight of the export product.
11	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSY DAMPER, Part No.1121613919000A (6027 KGS = 53812 Nos.)	53812 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 2.50 MM X 1500, COLD ROLLED FINISH 2B	9054.73 Kg inclusive of 50.24 % wastage on the net weight of the export product.
12	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSEMBLY CANNING LOWER, Part No.82379024 (10084KGS = 55710 Nos.)	55710 Nos.	STAINLESS STEEL COILS, GRADE -1.4509, 439 TI1, 3.00 MM X 1500, HOT ROLLED COILS	15110.45 Kg inclusive of 49.85 % wastage on the net weight of the export product.
13	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET STIFFNER REAR, Part No.1608208500100C (11564 KGS = 20468 Nos.)	20468 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 4.00 MM X 1500, HOT ROLLED COILS	12798.82 Kg inclusive of 10.68 % wastage on the net weight of the export product.
14	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET STIFFNER FRONT, Part No.1608208500060E (7522 KGS = 11062 Nos.)	11062 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 4.00 MM X 1500, HOT ROLLED COILS	8778.11 Kg inclusive of 16.70 % wastage on the net weight of the export product.

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Digitally Signed.
 Name: Santosh Kumar Dubey(Deputy DGFT)
 Date: 02-Jun-2023 18:55:21
 Reason: santosh.k.dubey@nic.in
 Location: DGFT(HQ)

15	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: INLET PIPE RE INFORCEMENT Part No.1608208331010H (9705 KGS = 13115 Nos.)	13115 Nos.	STAINLESS STEEL COILS, GRADE -1.4509,439 TI1, 4.00 MM X 1500, HOT ROLLED COILS	14923.57 Kg inclusive of 53.77 % wastage on the net weight of the export product.
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Note: The grade of the imported Stainless Steel sheet and thickness thereof should be matched with the grade and thickness of the stainless steel sheet going in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	24 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003272AM23
RA File Number	052404000340 AM20
Licence No and Date	0510411951/25/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 27.04.2023, as under :

Sl. No.	Item of Export	Qty	Item of Import	Qty may be allowed
1	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:BRACKET, Part No. 2406839X-C (10347 KGS = 132653 Nos.)	132653 Nos.	STAINLESS STEEL COILS, GRADE -1.4509/S43932, 439 TI1,COLD ROLLED FINISH, 2B, 1.50 MM X 1500	11654.44 Kg inclusive of 12.64 % wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:BRACKET,PART No.2315812X (690 KGS = 53061 Nos.)	53061 Nos.	STAINLESS STEEL COILS, GRADE -1.4509/S43932, 439 TI1,COLD ROLLED FINISH, 2B, 1.50 MM X 1500	6756.55 Kg inclusive of 879.21 % wastage on the net weight of the export product.

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Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

3	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:BRACKET, Part No.2389167X/2389168 X (16747KGS = 131868 Nos.)	131868 Nos.	STAINLESS STEEL COILS, GRADE -1.4509/S43932, 439 TI1,COLD ROLLED FINISH, 2B, 2.00 MM X 1500	20321.39 Kg inclusive of 21.34 % wastage on the net weight of the export product.
4	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:BRACKET, Part No.2331006X (17198 KGS = 64171 Nos.)	64171 Nos.	STAINLESS STEEL COILS, GRADE -1.4509/S43932, 439 TI1,COLD ROLLED FINISH, 2B, 2.00 MM X 1500	20550.13 Kg inclusive of 19.49 % wastage on the net weight of the export product.
5	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:HALTER BRACKET, Part No.1121223400920 (8378 KGS = 48148 Nos.)	48148 Nos.	STAINLESS STEEL COILS, GRADE -1.4509/S43932, 439 TI1,COLD ROLLED FINISH, 2B, 2.50 MM X 1500	10655.79 Kg inclusive of 27.19 % wastage on the net weight of the export product.
6	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:HALTER BRACKET, Part No.1121623420970C (9353 KGS = 58824 Nos.)	58824 Nos.	STAINLESS STEEL COILS, GRADE -1.4509/S43932, 439 TI1,COLD ROLLED FINISH, 2B, 2.50 MM X 1500	11150.30 Kg inclusive of 19.22 % wastage on the net weight of the export product.
7	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:BRACKET, Part No.2551082X / 2569859X (15219 KGS = 27225 Nos.)	27225 Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE-S43932/ 1.4509, 2B, 4.00 MM X 1250	20532.04 Kg inclusive of 34.91 % wastage on the net weight of the export product.
8	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name:BRACKET, Part No. 2398519X / 2398445X (9509 KGS = 18868Nos.)	18868Nos.	STAINLESS STEEL IN COIL, COLD ROLLED, GRADE-S43932/ 1.4509, 2B, 4.00 MM X 1250	12707.86 Kg inclusive of 33.64 % wastage on the net weight of the export product.

Note: The grade of the imported Stainless Steel sheet and thickness thereof should be matched with the grade and thickness of the stainless steel sheet going in the export product.

RA concerned may take suitable consequential action accordingly.

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Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.k.dubey@nic.in
Location: DGFT(HQ)

Case No.	25 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000200AM20
RA File Number	052404000403 AM20
Licence No and Date	0510412197/21/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	26 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003212AM23
RA File Number	052404000462 AM20
Licence No and Date	0510412549/19/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 27.04.2023, as under :

Sl No.	Item of Export	Qty	Item of Import	Qty. may be allowed
1	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSY Part No.:82430697 (5153.84 Kgs = 192308 Nos)	192308 Nos	COLD ROLLED STAINLESS STEEL COILS EP 25165, GRADE S43932 IS 6911:2017 ISS 439TI1 2B 1.2X1250	7377.62 Kg inclusive of 13.15 % wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: BRACKET ASSY Part No.:82430265 / 82430270	183908Nos	COLD ROLLED STAINLESS STEEL COILS EP 25165, GRADE S43932 IS 6911:2017 ISS 439TI1	13113.99 Kg inclusive of 22.94 % wastage on the net weight of the export product.

	(10666.67 Kgs = 183908 Nos)		2B 1.2X1250	
Note: The grade of imported Stainless Steel sheet and thickness thereof should be matched with the grade and thickness of the stainless steel sheet going in the export product. RA concerned may take suitable consequential action accordingly.				

Case No.	27 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003273AM23
RA File Number	052404000499 AM20
Licence No and Date	0510412651/26/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 27.04.2023, as under :

Sl No	Item of Export	Qty	Item of Import	Qty may be allowed
1	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : BRACKET SHEET CONSOLE Part No: 82395399	(5709 KGS = 114173 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 2.0 X 1500 MM. QTY: 14500 KGS	11594.00 Kg inclusive of 103.08% wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : F25 N47/N57 BRACKET ASM DAMPER Part No: 1121613919000A	(11815 KGS = 107407 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 2.0 X 1500 MM	13612.00 Kg inclusive of 15.21% wastage on the net weight of the export product.
3	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : BRACKET Part No 2040856X	(2500 KGS = 333333 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 2.0 X 1500 MM	5512.40 Kg inclusive of 120.50% wastage on the net weight of the export product.

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Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

4	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : BRACKET ASSY.Part No : 82342325	(4721 KGS = 162791 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 2.0 X 1500 MM	6240.61 Kg inclusive of 32.19% wastage on the net weight of the export product.
5	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : BRACKET SHEET LOWER CANNING Part No: 82358763	(3630 KGS = 129630 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 2.0 X 1500 MM	5885.95 Kg inclusive of 62.15% wastage on the net weight of the export product.
6	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : ASSY INNER SHELLS Part No: 82563073	(5954 KGS = 7886 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 1.5 X 1500 MM	8662.48 Kg inclusive of 45.50% wastage on the net weight of the export product.
7	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : END CONE BOSS Part No: 1608208981010D/1608208981010E	(5162 KGS = 9559 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 1.5 X 1500 MM	10409.00 Kg inclusive of 101.65% wastage on the net weight of the export product.
8	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : S RING SCR Part No 1608208011050E	(1942 KGS = 24281 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 1.2 X 1500 MM	9679.17 Kg inclusive of 398.41% wastage on the net weight of the export product.
9	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : S RING DPF SLIP Part No 1608208071070D/1608208071070E	(1837 KGS = 22959 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 1.2 X 1500 MM	9644.46 Kg inclusive of 425.0% wastage on the net weight of the export product.
10	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : ASSY INNER SHELLS Part No 82522225	(1691 KGS = 3676 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 1.2 X 1500 MM	2232.56 Kg inclusive of 32% wastage on the net weight of the export product.
11	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : GOX B48 OPF BAFFLE Part No 1121623330040A	(4440 KGS = 17413 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 1.2 X 1500 MM	6158.72 Kg inclusive of 38.60% wastage on the net weight of the export product.
12	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name : GOX B48 OPF SHELL INLET CONE (UPPER/LOWER) Part No 1121623332010B/ 1216233332020B	(6056 KGS = 12617 Nos.)	STAINLESS STEEL COIL 1.4509 UNS S43932 439TI1 1.2 X 1500 MM	11039.17 Kg inclusive of 82.28% wastage on the net weight of the export product.

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Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

Note: The grade of the imported Stainless Steel sheet and thickness thereof should be matched with the grade and thickness of the stainless steel sheet going in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	28 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000243AM20
RA File Number	092404000437 AM20
Licence No and Date	0910068247/04/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) given on portal, as under:

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	3482 Number	72221999	Stainless Steel Bars (Grades: 10705MBU Sizes: 68MMx42MM, 65MMx33MM, 55MMx35MM, 34MMx44MM)	6998.82 Kgs. with 528.54% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	29 / NC/1/MEET/Apr/202324/2
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Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000276AM20
RA File Number	092404000489 AM20
Licence No and Date	0910068312/31/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) given on portal, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	485 Number	72221999	Stainless Steel Bars (Grade: 10705MBU, Sizes: 67MMx42MM, 55MMx39MM)	1149.45 Kgs. with 558.64% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	30 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000277AM20
RA File Number	092404000490 AM20
Licence No and Date	0910068313/31/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	423 Number	72221999	Stainless Steel Bars (Grade: 10705 MBU, Sizes: 93MMx58MM, 81MMx51MM, 67MMx42MM)	2872.17 Kgs. with 528.69% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	31 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000279AM20
RA File Number	052304000381 AM20
Licence No and Date	0510413163/01/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000295AM20
RA File Number	092404000522 AM20
Licence No and Date	0910068392/21/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of	

Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	2720 Number	72221999	Stainless steel Bars (Grade: 10705BU, Sizes: 72MMx38MM, 78MMx38MM, 54MMx35MM, 56MMx35MM, 68MMx42MM, 51MMx36MM, 56MMx35MM, 60MMx36MM)	6392.00 Kgs. with 634.61 % wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	33 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000296AM20
RA File Number	092404000523 AM20
Licence No and Date	0910068393/21/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	570 Number	72221999	Stainless steel Bars (Grade:10705MBU, Sizes: 66MMx41MM, 82MMx41MM, 83MMx39MM, 62MMx43MM, 68MMx42MM, 73MMx40MM)	1977.90 Kgs. with 498.96 % wastage on the net weight of import item in

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Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

					the export product.
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Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	34 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000297AM20
RA File Number	092404000524 AM20
Licence No and Date	0910068394/21/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	2424 Number	72221999	Stainless Steel Bars (Garde10705MBU, Sizes: 89MMx43MM, 96MMx40MM, 82MMx41MM, 68MMx42MM, 95MMx47MM, 94MMx56MM, 81MMx51MM, 89MMx48MM, 82MMx45MM, 62MMx43MM, 89MMx51MM)	14519.76 Kgs. with 613.17 % wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	35 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000351AM20
RA File Number	039504001074 AM20
Licence No and Date	0310835043/25/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of DHI vide OM No. DES-1/0310835043/2023-TSW dated 28.04.2023, as under : Note: The written recommendation as given by DHI will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	36 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000396AM21
RA File Number	092404000654 AM20
Licence No and Date	0910068623/17/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :	

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	276 Number	72221999	Stainless Steel Bars (Grade: 10705BA, Sizes: 193MMx55, 182MMx55MM, 175MMx55MM, 168MMx55MM)	3916.44 Kgs. with 833.54% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	37 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000419AM21
RA File Number	092404000640 AM20
Licence No and Date	0910068679/28/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	944 Number	72221999	Stainless Steel Bars (Grade: 10705MBU, Sizes: 116MMx48MM, 109MMx43MM, 100MMx50MM, 96MMx40MM, 72MMx48MM)	4248.00 Kgs. with 718.76% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	38 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000443AM21
RA File Number	092404000087 AM21
Licence No and Date	0910068749/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	831 Number	72221999	Stainless Steel Bars (Grade: 10705BU, Sizes: 104MMx47MM, 97MMx48MM, 92MMx48MM, 140MMx36MM, 122MMx34MM)	4553.88 Kgs. with 630.64% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	39 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000445AM21
RA File Number	092404000086 AM21

Licence No and Date	0910068751/15/05/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					
ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	613 Number	72221999	Stainless Steel Bars (Grade: 10705BU, Sizes: 181MMx54MM, 167MMx42MM, 154MMx40MM, 118MMx70MM, 112MMx66MM, 104MMx56MM)	6093.22 Kgs. with 590.50% wastage on the net weight of import item in the export product.
Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	40 / NC/1/MEET/Apr/202324/2				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023				
HQ File Number	018005000446AM21				
RA File Number	092404000096 AM21				
Licence No and Date	0910068752/15/05/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					
ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	734	72221999	Stainless Steel Bars (Grade: 10705BA-ST, Sizes: 84 MMX58 MM,	5688.50 Kgs. with 330.73% wastage on the

		Number		110X61MM, 76MMX50MM)	net weight of import item in the export product.
Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	41 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000449AM21
RA File Number	092404000088 AM21
Licence No and Date	0910068755/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	1443 Number	72221999	Stainless Steel Bars (Grade: MTB10AAM, Size: 44MMx34MM, 46MMx32MM, 58MMx36MM, 58MMx36MM, 68MMx42MM)	3708.51Kgs. with 471.53% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	42 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000451AM21
RA File Number	092404000093 AM21
Licence No and Date	0910068757/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	4516 Number	72221999	Stainless Steel Bars (Grade: 10705MBU/BU/BA, Sizes: 51MMx36MM, 46MMx32MM, 44MMx34MM)	8806.20 Kgs. with 550.00% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	43 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000452AM21
RA File Number	092404000094 AM21
Licence No and Date	0910068758/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	1802 Number	72221999	Stainless Steel Bars (Grade: 10705BA/MBU/BA-ST, Sizes: 58 MM X 36 MM, 62 MMX43MM,68MMX52MM, 76MMX50MM,68MMX42MM, 62MMX43MM)	6613.34 Kgs. with 358.75% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	44 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	NTB INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000473AM21
RA File Number	039504001237 AM20
Licence No and Date	0310836497/04/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00006600AM23
RA File Number	018005000534 AM21

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0510414672/21/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DANIEL MEASUREMENT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000020AM24
RA File Number	342404000117 AM21
Licence No and Date	3410046279/11/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000555AM21
RA File Number	039504000275 AM21
Licence No and Date	0310837658/14/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	48 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM REVIW00003210AM23
RA File Number	052404000280 AM21
Licence No and Date	0510415187/11/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 27.04.2023, as under :

Sl. No.	Item of Export	Qty	Item of Import	Qty may be allowed
1	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: Lever Parking(L) Part No.: 46311-U3610-71 (2247 KGS = 4939 Nos.)	4939 Nos.	R/L HOT ROLLED ROUND 4120 ALLOY STEEL BARS 1.750"X3'	4252.05 Kg inclusive of 89.23 % wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof-Part Name: Lever Parking (I) Part No.: 46311-U3670-71A (1545 KGS = 3395 Nos.)	3395 Nos.	R/L HOT ROLLED ROUND 4120 ALLOY STEEL BARS 1.750"X3'	2922.97 Kg inclusive of 89.19 % wastage on the net weight of the export product.

Note: The grade of imported Stainless Steel Rounds should be matched with the grade of the stainless-steel rounds going in the export product.

Case No.	49 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000160AM24
RA File Number	039404000434 AM21
Licence No and Date	0310838480/25/09/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	50 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00005639AM23
RA File Number	018005000636 AM21
Licence No and Date	0310838477/25/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	51 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00005631AM23
RA File Number	072404000183 AM21
Licence No and Date	0710117089/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00005632AM23
RA File Number	072404000184 AM21
Licence No and Date	0710117090/05/10/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	53 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00005633AM23
RA File Number	072404000186 AM21
Licence No and Date	0710117091/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	54 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00005634AM23
RA File Number	072404000182 AM21
Licence No and Date	0710117092/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000654AM21
RA File Number	092404000367 AM21
Licence No and Date	0910069298/06/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	6896 Number	72221999	Stainless steel Bars (Grades: MTB10AAM & 10705, Sizes: 32MMX46MM, 36MMX 58MM, 36MMX51MM, 40MMX56MM, 43MMX62MM, 43MMX71MM, 47MMX70MM)	13281.70 Kgs. with 364.19% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	56 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00005635AM23
RA File Number	072404000185 AM21
Licence No and Date	0710117104/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	57 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003347AM23
RA File Number	052404000332 AM21
Licence No and Date	0510415444/08/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant(SKB) dated 27.04.2023, as under: Note: The written recommendation as given by Consultant(SKB) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	58 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000665AM21
RA File Number	318304000079 AM21
Licence No and Date	3110067879/14/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	59 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000676AM21
RA File Number	092404000391 AM21
Licence No and Date	0910069340/19/10/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	60 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000685AM21
RA File Number	092404000420 AM21
Licence No and Date	0910069391/27/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	500 Number	72221999	Stainless Steel Bars (Garde: 10705 Sizes: 74MMX130MM, 70MMX130MM, 70MMX118MM, 66MMX112MM, 56MMX104MM)	5895.00 Kgs. with 593.79% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	61 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000686AM21
RA File Number	092404000419 AM21

Licence No and Date	0910069392/27/10/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					
ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	658 Number	72221999	Stainless Steel Bars (Grade: 10705, Sizes: 47MMX104MM,46MMX99MM, 47MMX87MM)	3540.04 Kgs. with 590.68% wastage on the net weight of import item in the export product.
Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	62 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000689AM21
RA File Number	039504000464 AM21
Licence No and Date	0310839176/28/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	63 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Apr/202324/2				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023				
HQ File Number	018005000698AM21				
RA File Number	092404000451 AM21				
Licence No and Date	0910069448/05/11/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					
ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	318 Number	72221999	Stainless steel Bars (Grade 10705BA-ST, SIZE 70MMX118MM, 78MMX131MM, 78MMX144MM)	7743.30 Kgs. with 296.65% wastage on the net weight of import item in the export product.
Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	65 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred

Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	018005000707AM21
RA File Number	522404000070 AM21
Licence No and Date	5210043592/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00004567AM23
RA File Number	072404000190 AM21
Licence No and Date	0710117268/12/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	67 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00005728AM23
RA File Number	03AA04012024 AM21
Licence No and Date	0311000170/17/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00068153AM21
RA File Number	08AA04006808 AM21
Licence No and Date	0811000449/22/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00077654AM21
RA File Number	05AA04027961 AM21
Licence No and Date	0511001081/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	70 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	71 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00106447AM21
RA File Number	52AA04008217 AM21
Licence No and Date	5211000503/18/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	73 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00003587AM23
RA File Number	05AA04040842 AM21

Licence No and Date	0511001835/19/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000002AM24
RA File Number	04AA04008537 AM21
Licence No and Date	0411000541/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00113605AM21
RA File Number	31AA04007776 AM21
Licence No and Date	3111000249/25/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents from the applicant as per comments of TE : i. Brief write-up on the export product along with catalogue. ii. Component fitment diagram of the export product clearly labeling the parts. iii. Manufacturing operations to be performed on the raw materials. iv. Quantitative justification for the raw materials. v. Complete set of Application. Case stands deferred.	

Case No.	77 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00115950AM21

RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006906AM22
RA File Number	03AA04000708 AM22
Licence No and Date	0311003091/08/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21
Licence No and Date	0511002206/15/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00027823AM22
RA File Number	03AA04033556 AM21
Licence No and Date	0311003351/27/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00042269AM22
RA File Number	05AA04014585 AM22
Licence No and Date	0511002639/17/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant(SKB) dated 27.04.2023, as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	85 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22

Licence No and Date	0911001027/10/06/2021				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					
ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	1352 Number	72221999	STAINLESS STEEL BARS (GRADE 10705 SIZE: 75MMX130MM, 66MMX120MM, 66MMX112MM, 56MMX104MM, 48MMX97MM, 47MMX104MM, 48MMX92MM, 47MMX87MM, 48MMX72 MM)	9626.24 Kgs. with 541.65% wastage on the net weight of import item in the export product.
Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	87 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00114430AM22
RA File Number	04AA04005779 AM22
Licence No and Date	0411000974/14/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information from the applicant :	
1. What is primary and secondary fiber coating and which materials are used for coating?	

Case stands deferred.

Case No.	88 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00116169AM22
RA File Number	04AA04006540 AM22
Licence No and Date	0411000991/16/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information from the applicant :	
1. What is primary and secondary fiber coating and which materials are used for coating? Case stands deferred.	

Case No.	89 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00007265AM23
RA File Number	08AA04007720 AM22
Licence No and Date	0811001783/21/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00131148AM22
RA File Number	03AA04025634 AM22
Licence No and Date	0311005113/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00133864AM22
RA File Number	30AA04003554 AM22
Licence No and Date	3011000861/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00134005AM22
RA File Number	24AA04006493 AM22
Licence No and Date	2411000651/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Consultant (SKB) for examination and comments.	

Case is deferred.

Case No.	93 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00134046AM22
RA File Number	31AA04020071 AM22
Licence No and Date	3111000446/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MENON BEARINGS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00135493AM22
RA File Number	03AA04029067 AM22

Licence No and Date	0311005250/09/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	96 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DPIIT for examination and comments. Case is deferred.	

Case No.	97 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00137038AM22
RA File Number	02AA04013326 AM22
Licence No and Date	0211000926/12/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DPIIT for examination and comments. Case is deferred.	

Case No.	98 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00137098AM22
RA File Number	09AA04007655 AM22
Licence No and Date	0911001200/12/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	180 Number	72221999	STAINLESS STEEL BARS (SS 310 FLAT FOR QED- 125 MMX135MM, 105MMX120MM)	2881.80 Kgs. with 119.41% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	99 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	STAR FILTER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00139314AM22
RA File Number	24AA04007467 AM22
Licence No and Date	2411000666/15/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	100 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to seek following information from the applicant :

- i. Detail technical note on manufacturing process including the relevant low sheet.
- ii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- v. Photographs of the product.

- vi. Information on pervious DL.
vii. Past wastage of similar case.

Case Stands deferred.

Case No.	101 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00140209AM22
RA File Number	05AA04055638 AM22
Licence No and Date	0511003679/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00140210AM22
RA File Number	05AA04054941 AM22
Licence No and Date	0511003680/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00141661AM22
RA File Number	31AA04020534 AM22
Licence No and Date	3111000464/19/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00148565AM22
RA File Number	09AA04008671 AM22
Licence No and Date	0911001274/27/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	4628 Number	72221999	STAINLESS STEEL BARS (GRADE: MTB10AAM, 10705 BU/MBU SIZE: 43MMX62MM, 36MMX58MM, 35MMX56MM, 42MMX56MM, 40MMX68MM, 51MMX89MM, 58MMX84MM, 50MMX76MM, 51MMX85MM, 43MMX62MM, 42MMX68MM) 51MMX81MM)	16395.61 Kgs. with 480.77% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	109 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00148590AM22
RA File Number	07AA04011575 AM22
Licence No and Date	0711001558/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred

Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DHI for examination and comments. Case is deferred.	

Case No.	111 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00149496AM22
RA File Number	05AA04060641 AM22
Licence No and Date	0511003880/28/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information from the applicant : - Detail technical note on manufacturing process including the relevant low sheet. - Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. - Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.	

- iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- v. Photographs of the product.

Case Stands deferred.

Case No.	112 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00150695AM22
RA File Number	09AA04009231 AM22
Licence No and Date	0911001291/30/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to fix the ad-hoc norms as per deliberation held in the meeting and inputs provided by Consultant (SKB), as under:

ITCHS CODE	EXPORT ITEM	QUANTITY	ITHS CODE	IMPORT ITEM	RECOMMENDED QUANTITY
84069000	TURBINE BLADES (Net content of import item shall be 1075.80 Kgs, which should be reflected in the shipping Bills &	978 Number	72221999	STAINLESS STEEL BARS (GRADE: 10705 SIZES: 60 MMX198 MM, 59 MMX189 MM, 47 MMX181MM, 45MMX170MM, 45MMX163MM, 45MMX155MM, 35MMX147MM, 33MMX140MM,33MMX265MM,29MMX245MM)	7237.20 Kgs. with 573.42% wastage on the net weight of import item in the export product.

	invoices)				
RA concerned to take suitable consequential action accordingly.					

Case No.	113 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00150696AM22
RA File Number	09AA04009230 AM22
Licence No and Date	0911001292/30/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	318 Number	72221999	STAINLESS STEEL BARS (GRADE: 10705 SIZE: 70MMX118MM, 78MMX131MM, 78MMX144MM)	7717.86 Kgs. with 259.29% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	114 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00152616AM22
RA File Number	07AA04011880 AM22

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey
(Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.k.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0711001629/02/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00153168AM22
RA File Number	09AA04009858 AM22
Licence No and Date	0911001305/03/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	390 Number	72221999	STAINLESS STEEL BARS (GRADE: ST T17/13W FLAT FORQED, SIZES: 120MMX60MM, 146MMX80MM)	4180.80 Kgs. with 688.23% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	116 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

HQ File Number	HQRNORM APPLY 00153346AM22
RA File Number	05AA04061551 AM22
Licence No and Date	0511003976/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DPIIT for examination and comments. Case is deferred.	

Case No.	117 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00153671AM22
RA File Number	07AA04019741 AM22
Licence No and Date	0711001643/04/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information from the applicant : i. Detail technical note on manufacturing process including the relevant low sheet. ii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.	

- iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- v. Photographs of the product.

Case Stands deferred.

Case No.	118 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00154826AM22
RA File Number	05AA04067715 AM22
Licence No and Date	0511004018/05/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to seek following information from the applicant :

- i. Detail technical note on manufacturing process including the relevant low sheet.
- ii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

- iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- v. Photographs of the product.

Case Stands deferred.

Case No.	119 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021
Norms Committee Decision:	
The committee considered this case as per agenda and decided to send the case through email to TE.	
Case stands deferred.	

Case No.	120 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00160152AM22
RA File Number	08AA04020492 AM22
Licence No and Date	0811002302/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00160573AM22
RA File Number	05AA04068540 AM22
Licence No and Date	0511004108/12/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GLOBAL GASKET FACTORY
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00162032AM22
RA File Number	09AA04009049 AM22
Licence No and Date	0911001365/13/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to seek following information from the applicant :

- i. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- ii. Photographs of the product at various stages of manufacturings.
- iii. Manufacturing steps involve in outer ring and inner ring and justification for applied 45% wastage along with break up of the wastage.
- iv. Justification for 10% wastage of SS 316 L winding strip and graphite tape with supporting documents.
- v. Reference of the similar product of this unit.

Case Stands deferred.

Case No.	124 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00162953AM22
RA File Number	56AA04003920 AM22
Licence No and Date	5611000430/14/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00169310AM22

RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Apr/202324/2				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023				
HQ File Number	HQRNORM APPLY 00169724AM22				
RA File Number	09AA04010490 AM22				
Licence No and Date	0911001416/24/08/2021				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					
ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	256 Number	72221999	STAINLESS STEEL FLAT FORGED BARS (X5CRMOAL12, SIZES 76MMX222MM, 80MMX232MM, 82MMX236MM, 86MMX246MM)	19750.40 Kgs. w 228.31% wastage on net weight of import it in the export product.
Note: The grade of imported stainless steel should be matched with the grade of stainless steel the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	127 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00176298AM22
RA File Number	05AA04075816 AM22
Licence No and Date	0511004464/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00189401AM22
RA File Number	09AA04014451 AM22
Licence No and Date	0911001578/21/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00191938AM22
RA File Number	07AA04034302 AM22
Licence No and Date	0711001971/23/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00222084AM22
RA File Number	09AA04016217 AM22
Licence No and Date	0911001755/22/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	708 Number	72221999	STAINLESS STEEL BARS (GRADE 10705BU/MBU SIZE: 29MMX245MM, 33MMX265MM, 33MMX140MM,37MMX147MM, 56MMX104MM)	3249.72 Kgs. with 677.97% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	132 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00222096AM22
RA File Number	09AA04015948 AM22
Licence No and Date	0911001756/22/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	1298 Number	72221999	STAINLESS STEEL BARS (GRADE: MTB10AAM, 10705 SIZE: 36MMX51MM, 36MMX58MM, 32MMX46MM, 58MMX84MM)	3257.98 Kgs. with 638.23% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	133 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00222121AM22
RA File Number	09AA04015955 AM22
Licence No and Date	0911001757/22/10/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to fix the ad-hoc norms as per deliberation held in the meeting and inputs provided by Consultant (SKB), as under:

ITCHS CODE	EXPORT ITEM	QUANTITY	ITHS CODE	IMPORT ITEM	RECOMMENDED QUANTITY
84069000	TURBINE BLADES (Net content of import item shall be 514.80 Kgs, which should be reflected in the shipping Bills & invoices)	198 Number	72221999	STAINLESS STEEL BARS (GRADE:10705, SIZES: 74MMX104MM)	3015.54Kgs. with 485.77% wastage on the net weight of import item in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	134 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00224744AM22
RA File Number	09AA04015946 AM22
Licence No and Date	0911001759/25/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	708 Number	72221999	STAINLESS STEEL BARS (GRADE: 10705 SIZE: 74MMx130MM, 78MMX104MM, 63MMX109MM, 66MMX112MM, 66MMX120)	8436.53 Kgs. with 520.64% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of

the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	135 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	G. R. ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00224810AM22
RA File Number	03AA040112417 AM22
Licence No and Date	0311007892/25/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the comments of DPIIT dated 13.04.2023. However, the committee decided to deliberate it further, in the forthcoming meeting.	
Case stands deferred.	

Case No.	136 / NC/1/MEET/Apr/202324/2				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023				
HQ File Number	HQRNORM APPLY 00225116AM22				
RA File Number	09AA04015941 AM22				
Licence No and Date	0911001765/25/10/2021				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.k.dubey@nic.in
Location: DGFT(HQ)

code		Quantity			Quantity.
84069000	Turbine Blade	1802 Number	72221999	STAINLESS STEEL BARS (GRADE 10705 SIZE: 55MMX100MM, 56MMX104MM, 48MMX97MM, 48MMX92MM, 48MMX85MM, 56MMX104MM, 47MMX87MM, 48MMX72MM)	7781.04 Kgs. with 426.59% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	137 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00230768AM22
RA File Number	09AA04016213 AM22
Licence No and Date	0911001797/29/10/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to fix the ad-hoc norms as per deliberation held in the meeting and inputs provided by Consultant (SKB), as under:

ITCHS CODE	EXPORT ITEM	QUANTITY	ITHS CODE	IMPORT ITEM	RECOMMENDED QUANTITY
84069000	TURBINE BLADES (Net content of import item shall be 1536.48 Kgs, which should be reflected in the shipping Bills & invoices)	776 Number	72221999	STAINLESS STEEL BARS (GRADE: 10705, SIZES: 45MMX155MM, 58MMX130MM, 45MMX170MM, 45MMX163MM, 47MMX181MM, 73MMX118MM, 67MMX156MM,	10266.48Kgs. with 568.18% wastage on the net weight of import item in the export product

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

				59MMX189MM, 60MMX198MM, 86MMX146MM)	
RA concerned may take suitable consequential action accordingly.					

Case No.	138 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00231479AM22
RA File Number	02AA04031810 AM22
Licence No and Date	0211001433/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	MICRO COILS AND REFRIGERATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00004632AM23
RA File Number	05AA040104472 AM22
Licence No and Date	0511006623/03/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of DPIIT dated 28.04.2023, as under :	
1. Net weight of export item may be specified as 754, 913 Kgs.	

2. Import item at Sl. No. 1 shall **be of relevant size** (i.e. OD and Wall thickness) as contained/utilized in the export item.
3. Import items at Sl. No. 2 & 3 shall be of **relevant size** as contained /utilized in the export item.
4. Taking clue from SION C-1175, quantity of import item at Sl. No. **1 may be allowed as 1.01** Kgs./Kg. content in the export item.
5. Taking clue from SION C-1175, quantity of import items at Sl. No. **2 & 3 may be allowed as 1.02Kgs./Kg.** content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	140 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00293013AM22
RA File Number	07AX04000094 AM22
Licence No and Date	0711002698/21/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BAINITE MACHINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00302281AM22
RA File Number	03AX04000178 AM22
Licence No and Date	0311009923/30/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00004333AM23
RA File Number	31AX04000029 AM22
Licence No and Date	3111000859/05/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00338977AM22
RA File Number	09AX04000146 AM22
Licence No and Date	0911002439/01/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	5090 Number	72221999	STAINLESS STEEL BARS (GRADE: MTB10AAM, 10705BA, 10705BU, 10705MBU, SIZE: 43MMX62MM, 36MMX58MM, 33MMX47MM, 40MMX62MM, 33MMX52MM)	8042.20 Kgs. with 426.67% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	144 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00338979AM22
RA File Number	09AX04000186 AM22
Licence No and Date	0911002440/01/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	3423 Number	72221999	STAINLESS STEEL BARS (GRADE 10705 SIZE: 59 MM X177 MM, 42 MM X167 MM, 40 MM X154 MM, 33 MM X265 MM, 30 MM X239 MM, 29 MM X115 MM, 86 MM X146 MM, 67 MMX156 MM, 73 MM X125 MM, 58 MM X130 MM, 54 MMX112 MM, 48 MMX116 MM, 43 MM X109 MM, 39 MM X87 MM, 52 MMX68 MM, 42 MM X281MM, 75 MMX130 MM, 66 MM X120 MM, 66 MMX112, MM 56 MMX104 MM, 48 MMX97 MM, 48 MMX92 MM, 47 MMX87 MM, 48 MM X72 MM)	22259.26 Kgs. with 537.01% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	145 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00339591AM22
RA File Number	09AX04000199 AM22
Licence No and Date	0911002444/02/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity
84069000	Turbine Blade	3398 Number	72221999	STAINLESS STEEL BARS (GRADE: 10705 SIZE: 33 MMX52 MM, 29 MMX45 MM, 40 MMX62,MM)	6891.14 Kgs. with 371.63% wastage on the net weight of import item in the export product.

Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	146 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00006482AM23
RA File Number	07AX04000340 AM22
Licence No and Date	0711003230/16/02/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	147 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00373049AM22
RA File Number	05AX04001153 AM22
Licence No and Date	0511010598/02/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00375101AM22
RA File Number	05AX04001180 AM22
Licence No and Date	0511010666/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00379578AM22

RA File Number	34AX04000329 AM22
Licence No and Date	3411001894/08/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HAREEHAR MACHINE TOOLS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00386469AM22
RA File Number	08AX04000515 AM22
Licence No and Date	0811004383/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00390519AM22
RA File Number	05AX04001107 AM22
Licence No and Date	0511011120/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00390852AM22
RA File Number	08AX04000654 AM22
Licence No and Date	0811004414/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00390875AM22
RA File Number	05AX04001329 AM22
Licence No and Date	0511011187/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00390905AM22
RA File Number	30AX04000133 AM22
Licence No and Date	3011001915/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00398384AM22
RA File Number	34AX04000417 AM22
Licence No and Date	3411002005/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00400093AM22
RA File Number	05AX04001417 AM22
Licence No and Date	0511011347/24/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	JVS FLOW CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00401476AM22
RA File Number	34AX04000421 AM22
Licence No and Date	3411002031/25/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00408577AM22
RA File Number	04AX04000328 AM22
Licence No and Date	0411003007/30/03/2022
Norms Committee Decision: The committee considered this case as per agenda and decided to refer the case to DHI for examination and comments. Case stands deferred.	

Case No.	159 / NC/1/MEET/Apr/202324/2				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023				
HQ File Number	HQRNORM APPLY 00409091AM22				
RA File Number	09AX04000369 AM22				
Licence No and Date	0911002808/30/03/2022				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :					
ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Blade	3791 Number	72221999	STAINLESS STEEL BARS (GRADE 10705MBU, 10705BA, 10705BU, SIZE: 67 MM X156 MM, 58 MM X130 MM, 54 MM X112 MM, 48 MM	24565.68 Kgs. with 422.58% wastage on the net weight of import item in the export product.

					X116 MM, 43 MM X109 MM, 39 MM X87 MM, 52 MM X68 MM, 59 MM X177 MM, 42 MM X167 MM, 40 MM X154 MM, 42 MM X281 MM, 36 MM X283 MM, 33 MM X265 MM, 30 MM X239 MM, 29 MM X115 MM, 73 MM X118 MM, 68 MM X119 MM, 64 MM X107 MM, 59 MM X109 MM, 56 MM X104 MM, 46 MM X105 MM, 43 MM X109 MM, 41 MM X78 MM, 86 MMX146 MM)	
Note: The grade of imported stainless steel should be matched with the grade of stainless steel of the export product. RA concerned may take suitable consequential action accordingly.						

Case No.	160 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000019AM23
RA File Number	03AX04001880 AM22
Licence No and Date	0311013540/01/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000080AM23
RA File Number	31AX04000103 AM22
Licence No and	3111001231/05/04/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of DHI dated 24.04.2023, as under: 1. Quantity of import item Alloy Steel may be allowed with 24.00% wastage on net content basis to manufacture of main Fitting LH and Main Fitting RH. RA may take suitable consequential action accordingly.	

Case No.	162 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000626AM23
RA File Number	03AX04000192 AM23
Licence No and Date	0311014542/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000921AM23
RA File Number	07AX04000164 AM23
Licence No and Date	0711004049/23/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00002748AM23
RA File Number	08AX04000643 AM23
Licence No and Date	0811005815/23/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00002780AM23
RA File Number	24AX04000086 AM23
Licence No and Date	2411001809/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	COOPER ELEVATORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00002781AM23
RA File Number	04AX04000465 AM23
Licence No and Date	0411003859/25/08/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	167 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00002788AM23
RA File Number	05AX04001323 AM23
Licence No and Date	0511014480/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	NUVOTEC TITANIUM PROCESS EQUIPMENT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00002867AM23
RA File Number	26AX04000043 AM23
Licence No and Date	2611000682/30/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00002914AM23
RA File Number	56AX04000159 AM23

Licence No and Date	5611001144/02/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00002933AM23
RA File Number	03AX04002687 AM23
Licence No and Date	0311017627/02/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00004979AM23
RA File Number	05AX04001635 AM23
Licence No and Date	0511014728/09/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00003211AM23
RA File Number	03AX04003245 AM23
Licence No and Date	0311018003/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003444AM23
RA File Number	05AX04001862 AM23
Licence No and Date	0511015059/28/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003578AM23
RA File Number	05AX04001950 AM23
Licence No and Date	0511015196/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003579AM23
RA File Number	05AX04001951 AM23
Licence No and Date	0511015197/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003627AM23
RA File Number	04AX04000620 AM23
Licence No and Date	0411004086/11/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003647AM23
RA File Number	05AX04001941 AM23
Licence No and Date	0511015241/11/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek further information from the Applicant.	

1. The item of import (Instrument Cable) is required for the supply of R60 Fuel Gas Skid Fabrication 9061010 RO60F-od. What is the manufacturing activity involved in the imported item of import?
2. In Appendix 4E, only the aforesaid item of import is indicated. However, there is no indigenous input is indicated.
3. If the above item of import is a part of any assembly, then indicate in complete detail where the item of import will be required and the reasons for importing separately under AA.

Case stands deferred.

Case No.	178 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003651AM23
RA File Number	04AX04000496 AM23
Licence No and Date	0411004090/11/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003652AM23
RA File Number	04AX04000495 AM23
Licence No and Date	0411004091/11/10/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	180 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003678AM23
RA File Number	30AX04000301 AM23
Licence No and Date	3011002675/13/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00003703AM23
RA File Number	34AX04000667 AM23
Licence No and Date	3411002909/13/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RAVI TECHNOFORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004412AM23
RA File Number	24AX04000220 AM23

Licence No and Date	2411001992/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	CARRIER ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004421AM23
RA File Number	05AX04002390 AM23
Licence No and Date	0511015867/17/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek further information/document from the applicant as per comments of TE: - Detail technical note on manufacturing process including the relevant flow sheet. - Detail technical drawings with dimension of each export product, catalogue, if any, may also be furnished. - Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. - Dimensional drawings of each export product for further examination of the request. Case stands deferred.	

Case No.	184 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004429AM23

RA File Number	07AX04001148 AM23
Licence No and Date	0711005719/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004431AM23
RA File Number	56AX04000232 AM23
Licence No and Date	5611001285/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004529AM23
RA File Number	04AX04000589 AM23
Licence No and Date	0411004492/22/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004553AM23
RA File Number	56AX04000244 AM23
Licence No and Date	5611001302/23/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004565AM23
RA File Number	03AX04004241 AM23
Licence No and Date	0311019480/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MAXOP ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004581AM23
RA File Number	05AX04002296 AM23
Licence No and Date	0511015676/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LOHUM CLEANTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004613AM23
RA File Number	05AX04002080 AM23
Licence No and Date	0511016024/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004633AM23
RA File Number	34AX04000740 AM23
Licence No and Date	3411002981/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004634AM23
RA File Number	34AX04000680 AM23
Licence No and Date	3411002931/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000166AM24
RA File Number	34AX04000806 AM23
Licence No and Date	3411003071/02/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000167AM24
RA File Number	34AX04000808 AM23
Licence No and Date	3411003075/02/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under : Item of Export: Synchronous Drain Pump DPS35-010 Qty: 12000 Nos 1. Items of Import: Components (Sl No 1 to 5) may be allowed Net-to-Net under General Note-4 with accountability clause 2. Items of Import: Raw Materials (Sl No 6 to 7) may be allowed with Nil wastage. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause.	

RA concerned may take suitable consequential action accordingly.

Case No.	195 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM REVIW00000168AM24
RA File Number	34AX04000804 AM23
Licence No and Date	3411003082/02/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004810AM23
RA File Number	05AX04002592 AM23
Licence No and Date	0511016184/05/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents from the Applicant :	
i. The item of import (Stainless Steel Pressure Gauge /Process Model T5500/T6500) is required for fabrication and supply of skid along with manual valve and excluding EHT Panel i.e PDB). What is the manufacturing activity involved in the imported item of import? ii. In Appendix 4E, only the aforesaid item of import is indicated. However, there is no indigenous input is indicated. iii. If the above item of import is a part of any assembly, then indicate in complete detail where the item of import will be required and the reasons for importing separately under AA.	

Case stands deferred.

Case No.	197 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ABB INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00004816AM23
RA File Number	07AX04001190 AM23
Licence No and Date	0711005865/05/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to seek further information/document from the applicant as per comments of TE:

- i. Complete set of application & advance authorization letter.
- ii. Detail technical drawings with dimension of each export product, catalogue, if any, may also be furnished.
- iii. Weight of each export product.
- iv. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any.
- v. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s).
- vi. Justification for the quantity of import items for further examination of the case.

Case stands deferred.

Case No.	198 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005625AM23
RA File Number	03AX04004891 AM23
Licence No and Date	0311020587/10/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005649AM23
RA File Number	02AX04000576 AM23
Licence No and Date	0211003647/10/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005650AM23
RA File Number	04AX04000841 AM23
Licence No and Date	0411004745/10/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005661AM23
RA File Number	03AX04005034 AM23
Licence No and Date	0311020621/11/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005664AM23
RA File Number	02AX04000577 AM23
Licence No and Date	0211003649/11/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005669AM23
RA File Number	05AX04002896 AM23
Licence No and Date	0511016823/11/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005694AM23
RA File Number	31AX04000304 AM23
Licence No and Date	3111001955/12/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information from the applicant: i. Please confirm whether the application has been filed under No Norms category or under Self-ratification. Case stands deferred.	

Case No.	205 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005718AM23
RA File Number	56AX04000338 AM23
Licence No and Date	5611001476/13/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	206 / NC/1/MEET/Apr/202324/2
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Case Status	Case Approved
Party Name	DYNA FORCE HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005784AM23
RA File Number	31AX04000322 AM23
Licence No and Date	3111001963/17/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc Norms as per comments of Consultant (SKB) dated 28.04.2023, as under :

Sl No	Item of Export	Quantity	Item of Import	Quantity of import may be allowed against export.
1	HYDRAULIC CYLINDER (Linear actuator) C708-0371 (NET CONTENT OF IMPORTED RM 5952.87 KGS)	160 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 404.054 MTR (7535.60 Kgs)	7008.31 Kg inclusive of 17.73% wastage on the net weight of the export product
2	HYDRAULIC CYLINDER (Linear actuator) C708-0372 (NET CONTENT OF IMPORTED RM 5952.87 KGS)	160 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 404.054 MTR (7535.60 Kgs)	7008.31 Kg inclusive of 17.73% wastage on the net weight of the export product
3	HYDRAULIC CYLINDER (Linear actuator) C708-0373 (NET CONTENT OF IMPORTED RM 5952.87 KGS)	160 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 404.054 MTR (7535.60 Kgs)	7008.31 Kg inclusive of 17.73% wastage on the net weight of the export product
4	HYDRAULIC CYLINDER (Linear actuator) C708-0374 (NET CONTENT OF IMPORTED RM 5952.87 KGS)	160 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 404.054 MTR (7535.60 Kgs)	7008.31 Kg inclusive of 17.73% wastage on the net weight of the export product
5	HYDRAULIC CYLINDER (Linear actuator) C708-0375 (NET CONTENT OF IMPORTED RM 5952.87 KGS)	160 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 404.054 MTR (7535.60 Kgs)	7008.31 Kg inclusive of 17.73% wastage on the net weight of the export product

	IMPORTED RM 5952.87 KGS)		GRADE C45 / EN8. 404.054 MTR (7535.60 Kgs)	
6	HYDRAULIC CYLINDER(Linear actuator) C708-0376 (NET CONTENT OF IMPORTED RM 5580.81 KGS)	150 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 378.80 MTR (7064.62 Kgs)	6570.01 Kg inclusive of 17.72% wastage on the net weight of the export product.
7	HYDRAULIC CYLINDER(Linear actuator) C708-0377 (NET CONTENT OF IMPORTED RM 5580.81 KGS)	150 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8 378.80 MTR (7064.62 Kgs)	6570.01 Kg inclusive of 17.72% wastage on the net weight of the export product.
8	HYDRAULIC CYLINDER(Linear actuator) C708-0397 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 152.158 MTR (2837.75 Kgs)	Kg inclusive of 17.72% wastage on the net weight of the export product.
9	HYDRAULIC CYLINDER(Linear actuator) C708-0396 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8 152.158 MTR (2837.75 Kgs)	2636.19 Kg inclusive of 18.05% wastage on the net weight of the export product.
10	HYDRAULIC CYLINDER(Linear actuator) C708-0395 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 152.158 MTR (2837.75 Kgs)	2636.19 Kg inclusive of 18.05% wastage on the net weight of the export product.
11	HYDRAULIC CYLINDER(Linear actuator) C708-0394 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 152.158 MTR (2837.75 Kgs)	2636.19 Kg inclusive of 18.05% wastage on the net weight of the export product.
12	HYDRAULIC CYLINDER(Linear actuator) C708-0393 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 152.158 MTR (2837.75 Kgs)	2636.19 Kg inclusive of 18.05% wastage on the net weight of the export product.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:55:21
Reason: santosh.dubey@nic.in
Location: DGFT(HQ)

13	HYDRAULIC CYLINDER(Linear actuator) C708-0392 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 152.158 MTR (2837.75 Kgs)	2636.19 Kg inclusive of 18.05% wastage on the net weight of the export product.
14	HYDRAULIC CYLINDER(Linear actuator) C708-0391 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 152.158 MTR (2837.75 Kgs)	2636.19 Kg inclusive of 18.05% wastage on the net weight of the export product.
15	HYDRAULIC CYLINDER(Linear actuator) C708-0390 (NET CONTENT OF IMPORTED RM 2233.07 KGS)	50 Nos	External hard Chrome Plated Steel Rod DIA 55 GRADE C45 / EN8. 152.158 MTR (2837.75 Kgs)	2636.19 Kg inclusive of 18.05% wastage on the net weight of the export product.

Note: The grade of imported Steel Rounds should be matched with grade of Steel Rounds going in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	207 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005788AM23
RA File Number	07AX04001562 AM23
Licence No and Date	0711006208/18/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/1/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00005974AM23
RA File Number	07AX04001645 AM23
Licence No and Date	0711006302/30/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to TE, MSME. Case stands deferred.	

Case No.	209 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006446AM23
RA File Number	03AX04005684 AM23
Licence No and Date	0311021566/20/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents as per comments of TE: i. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. ii. Weight of each export product. iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.	

iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

v. List of import items with specific lengths and weights.

Case stands deferred.

Case No.	210 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006447AM23
RA File Number	04AX04000983 AM23
Licence No and Date	0411004915/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006469AM23
RA File Number	56AX04000377 AM23
Licence No and Date	5611001571/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006471AM23
RA File Number	31AX04000348 AM23
Licence No and Date	3111002027/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Apr/202324/2				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023				
HQ File Number	HQRNORM APPLY 00006488AM23				
RA File Number	09AX04001046 AM23				
Licence No and Date	0911004512/21/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to fix the ad-hoc norms as per deliberation held in the meeting and inputs provided by Consultant (SKB), as under:					
ITCHS CODE	EXPORT ITEM	QUANTITY	ITHS CODE	IMPORT ITEM	RECOMMENDED QUANTITY
84069000	TURBINE BLADES (Net content of import item shall be 751.36 Kgs, which should be reflected in the shipping Bills & invoices)	1174 Number	72221999	STAINLESS STEEL BARS (GRADE: 10705 MBU, SIZES: 58MMX122MM, 56MMX106MM, 48MMX111MM, 45MMX100MM, 41MMX89MM, 49MMX73MM)	5212.56 Kgs. with 593.75% wastage on the net weight of import item in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	214 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006496AM23
RA File Number	33AX04000107 AM23
Licence No and Date	3311001088/21/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006511AM23
RA File Number	04AX04001013 AM23
Licence No and Date	0411004922/22/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	KEY - TECH ENGINEERING CO.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006519AM23
RA File Number	03AX04005599 AM23

Licence No and Date	0311021631/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006520AM23
RA File Number	56AX04000398 AM23
Licence No and Date	5611001588/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006521AM23
RA File Number	56AX04000397 AM23
Licence No and Date	5611001590/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00006529AM23
RA File Number	56AX04000399 AM23
Licence No and Date	5611001591/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006530AM23
RA File Number	56AX04000401 AM23
Licence No and Date	5611001592/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006531AM23
RA File Number	56AX04000400 AM23
Licence No and Date	5611001593/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006552AM23
RA File Number	34AX04001075 AM23
Licence No and Date	3411003421/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006558AM23
RA File Number	34AX04001064 AM23
Licence No and Date	3411003406/23/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006578AM23
RA File Number	34AX04001074 AM23
Licence No and Date	3411003419/24/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006643AM23
RA File Number	04AX04001036 AM23
Licence No and Date	0411004952/27/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006646AM23
RA File Number	04AX04001037 AM23
Licence No and Date	0411004957/27/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006647AM23
RA File Number	34AX04001065 AM23
Licence No and Date	3411003452/27/02/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	228 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006669AM23
RA File Number	03AX04005787 AM23
Licence No and Date	0311021796/28/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00006723AM23
RA File Number	04AX04000984 AM23
Licence No and Date	0411004983/03/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00007278AM23
RA File Number	04AX04001148 AM23

Licence No and Date	0411005172/29/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00007280AM23
RA File Number	04AX04001145 AM23
Licence No and Date	0411005174/29/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MECTECH PROCESS ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00007289AM23
RA File Number	05AX04003616 AM23
Licence No and Date	0511018072/29/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00007291AM23
RA File Number	05AX04003565 AM23
Licence No and Date	0511018076/29/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LOHUM CLEANTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00007296AM23
RA File Number	05AX04003576 AM23
Licence No and Date	0511018085/29/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00007334AM23
RA File Number	05AX04003656 AM23
Licence No and Date	0511018104/31/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00007343AM23
RA File Number	05AX04003571 AM23
Licence No and Date	0511018119/31/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00007351AM23
RA File Number	34AX04001197 AM23
Licence No and Date	3411003568/31/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	CML BIOTECH LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000006AM24
RA File Number	10AX04000305 AM23
Licence No and Date	1011001697/03/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000037AM24
RA File Number	34AX04001207 AM23
Licence No and Date	3411003577/06/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000048AM24
RA File Number	05AX04003503 AM23
Licence No and Date	0511018169/06/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000081AM24
RA File Number	34AX04000018 AM24
Licence No and Date	3411003585/10/04/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	242 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000083AM24
RA File Number	03AX04000017 AM24
Licence No and Date	0311022702/11/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SHIRODKAR PRECI COMP PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000098AM24
RA File Number	31AX04000371 AM23
Licence No and Date	3111002189/11/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000149AM24
RA File Number	05AX04000060 AM24

Licence No and Date	0511018270/12/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000181AM24
RA File Number	34AX04000026 AM24
Licence No and Date	3411003594/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000208AM24
RA File Number	03AX04000049 AM24
Licence No and Date	0311022819/17/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	YOGIJI DIGI PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00000250AM24
RA File Number	05AX04000109 AM24
Licence No and Date	0511018345/18/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	YOGIJI DIGI PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000251AM24
RA File Number	05AX04000129 AM24
Licence No and Date	0511018346/18/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	YOGIJI DIGI PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000252AM24
RA File Number	05AX04000128 AM24
Licence No and Date	0511018347/18/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/1/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	YOGIJI DIGI PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000253AM24
RA File Number	05AX04000114 AM24
Licence No and Date	0511018348/18/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	251 / NC/1/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 2 and 28/04/2023
HQ File Number	HQRNORM APPLY 00000269AM24
RA File Number	05AX04000010 AM24
Licence No and Date	0511018362/18/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	